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## **Declaration of Assets and Liabilities**

**FEBRUARY 2025** 

IPANKAJ KUMAR, son/daughter/wife ofLAL BIHARI SINGH,
aged35 years, belonging toBIHAR LEGISLATIVE ASSEMBLY SECRETARIAT
service and presently working as RESEARCH/REFERENCE ASSISTANT
give herein below the details of the assets (immovable, movable, bank balance, etc.) of
myself, my spouse and dependants*:

## A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S) ANUPAM KUMARI	Dependant-1 Name PRIYANSHU SINGH	Dependant-2 Name MANSI SINGH	Dependant-3 Etc. Name
(i)	Cash	56000/-	52000/-	NIL	NIL	NIL
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	88000/-	67000/-	NIL	NIL	NIL
(iii)	Bonds, Debentures and Shares in companies	PPF- 1,91,012/- MF-1,72,000/- Shares currenr value 92,000/-		NIL	NIL	NIL .
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	NIL	NIL	NIL	NIL	NIL
(v)	Motor Vehicles (details of make, etc.)	NIL	NIL	NIL	NIL	NIL
(vi)	Jewellery (give details of weight and value)		230gm(gold) 500gm(silver)	NIL	NIL	NIL .
(vii)	Other assets, such as values of claims / interests	NIL	NIL	NIL	NIL .	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

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<sup>\*</sup> Dependant here means a person substantially dependent on the income of the employee.

## B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.		Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	10.5acres (Jointly with younger brother Abhay Kumar) Value- NA	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIL	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL .	NIL
v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 13.02.2025 4,86,248/- 4,07,855/- 6,84,357/-	
(a)	(i) Loans from Banks	10,00,000/-SBI, BIHAR VIDHAN SABHA 6,75,000/- SBI, BIHAR VIDHAN SABHA 9,08,000/- AXIS BANK,BYPASS BRANCH		
	(ii) Loans from financial institutions	NIL	NIL	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL	
	(b) dues to departments dealing with supply of water	NIL	NIL	

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	(c) dues to departments dealing with supply of electricity	NIL	NIL
	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	987853940260724 AY: 2024-25 PAN: BSJPK3704K	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

## C. Personal Detail

GPF/CPF/PRAN NO. :- 111104057921

GENDER :- MALE

DATE OF BIRTH :- 14/10/1989

CLASS/GROUP :- B

CADRE :- BIHAR LEGISLATIVE ASSEMBLY

HOME DISTRICT :- PATNA

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Pankaj 12

Name of Employee: PANKAJ KUMAR

Place: PATNA Designation: Research/Reference Asst

Date: 13.02.2025 Department: Vidhan Mandal Library

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.